

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/1503/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
Presiding officer, STAT, Assam and Member, MACT No. 1,
Kamrup(M), Guwahati.

Dated Guwahati, the 16th March, 2022.

Sub:- **Casual leave.**

Ref:- Your Email dated 16.03.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **half day casual leave on 16.03.2022 (1st half), upto 2 P.M.** The Member, MACT No. 2, Kamrup(M), Guwahati would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/1504--1505/A, dated
Copy to:

, 16-03-2022

1. The Member, MACT No. 2, Kamrup(M), Guwahati.
2. ✓ The Project Manager, Gauhati High Court

[Handwritten Signature]
16/3/22

JT.REGISTRAR (VIGILANCE)

[Handwritten Initials]